

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT: DELHI

No. 25002-008/JOTP/Gaz./2023

Dated, Delhi the 01 NOV 2023

As directed copy of letter bearing No. DJA/Trg./2023/Batch-XIV/1753/2023/4913 dated 26.10.23 received from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. Sh. Sanjay Kumar Aggarwal, Principal Judge, Family Court, Tis Hazari Court, Delhi.
2. Sh. Murari Prasad Singh, Judge Family Court, Tis Hazari Courts, Delhi.
3. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
- ✓ 5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The LAYERS for uploading the same.


(Ravinder Bedi)

District Judge (Commercial Court)
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

Dr. Aditi Choudhary

D.H.J.S

Director (Academics)/
Chairperson (Officiating)



2303
20/10/23

DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

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Email: dja@nic.in

DJA/Trg /2023 Batch-XIV/1753/2023: 4913

26th October, 2023

To,

- ✓ 1. The Principal District & Sessions Judge (HQs), Central, THC
2. The Principal District & Sessions Judge, New Delhi, PHC
3. The Principal District & Sessions Judge, North-West, Rohini
4. The Principal District & Sessions Judge, South-West, Dwarka
5. The Principal District & Sessions Judge, West, THC
6. The Principal District & Sessions Judge, East, KKD
7. The Principal District & Sessions Judge, South, Saket
8. The Principal District & Sessions Judge, Shahdara, KKD
9. The Principal District & Sessions Judge, North-East, KKD
10. The Principal District & Sessions Judge, North, Rohini
11. The Principal Judge, Family Courts (HQs), South-West District, Dwarka Courts.



Sub.: Court Attachment of Newly Promoted DHJS Officers in Family Courts on 06th November, 2023.

Respected Sir/ Madam,

As per the Judicial Education & Training Programme Calendar 2023, the Newly Promoted DHJS Officers are required to undergo Practical Training by way of court-attachment in Family Courts.

Therefore, it is requested that the newly Promoted Trainee Officers of DHJS may kindly be attached as per schedule enclosed as Annexure 'A' on 06th November, 2023.

The Mentor Judicial Officers be also requested to interact and suitably guide the Trainee Judicial Officers about the issues and challenges faced by them in their respective jurisdictions.

If the Mentor Judicial Officer with whom the Trainee Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the Trainee Officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judicial Officer is transferred, the Trainee Officer may be attached with the successor Judicial Officer. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours sincerely,

Aditi Choudhary
(Dr. Aditi Choudhary)

DJA/Trg /2023 Batch-XIV/1753/2023/

26th October, 2023

Copy for information to:
The concerned Trainee Officers.

Judg. Br
27/10/23

P.O & SJ (Hqs)
27/10/23

Annexure 'A'

**Court Attachment of Newly Appointed/ Promoted Officers of DHJS
on 06.11.2023**

S. No.	Name of Trainee Officer	Name of Mentor Judicial Officer		Court Complex	
1	Mr. Siddhartha Malik	Ms. Sarita Birbal	Principal Judge, Family Courts (HQs)	South-West	Dwarka
2	Mr. Rohit Gulia	Mr. Vipin Kr.Rai	Judge, Family Court	South-West	Dwarka
3	Mr. Virender Singh	Ms. Rajrani	Judge, Family Court	North-West	Rohini
4	Ms. Babita Puniya	Mr. Prem Kr. Barthwal	Principal Judge, Family Courts	Shahdara	KKD
5	Mr. Sujit Saurabh	Mr. Devender Kumar	Judge, Family Court	Shahdara	KKD
6	Ms. Shivani Chauhan	Mr. Paramjit Singh	Principal Judge, Family Courts	South	Saket
7	Mr. Balwinder Singh	Mr. Vinay Kr. Khanna	Principal Judge, Family Courts	West	THC.
8	Mr. Ajay Nagar	Mr. Sanjay Kr. Aggarwal	Principal Judge, Family Courts	Central	THC
9	Mr. Manoj Kumar	Mr. Raj Kr.Tripathi	Addl. Principal Judge, Family Court	West	THC
10	Mr. Santosh Kumar Singh	Mr. Anil Kumar	Judge, Family Court	South-West	Dwarka
11	Mr. Puneet Pahwa	Mr. Ankur Jain-I	Judge, Family Court	North-East	KKD
12	Ms. Kadambari Awasthi	Mr. Sanjeev Jain	Principal Judge, Family Courts	East	KKD
13	Ms. Snigdha Sarvaria	Ms. Sukhvinder Kaur	Principal Judge, Family Courts	New Delhi	PHC
14	Ms. Preeti Parewa	Mr. Harish Kumar	Judge, Family Court	New Delhi	PHC
15	Ms. Deepika Singh	Mr. Murari Prasad Singh	Judge, Family Court	Central	THC
16	Mr. Anurag Dass	Mr. Sanjay Sharma-I	Principal Judge, Family Courts	North-East	KKD
17	Ms. Mahima Rai Singh	Ms. Charu Aggarwal	Judge, Family Court	West	THC
18	Ms. Sadhika Jalan	Ms. Nivedita Anil Sharma	Principal Judge, Family Courts	North	Rohini